

WRITTEN ANSWERS TO QUESTIONS

Achievement of Production Targets by Heavy Industrial Units

*121. SHRI C. K. JAFFER SHARIEF: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the number of heavy industrial units under the Ministry of Industry and Civil Supplies which have achieved their targetted production in the first six months of the current financial year; and

(b) whether there have been any power-cuts and non-receipt of imported and indigenous materials in matching quantities and shortage of working capital?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE). (a) Amongst the heavy industrial units, under the purview of the Department of Heavy Industry, the Tiruchirapally and the Bhopal units of Bharat Heavy Electricals Ltd. have attained a production of 106 per cent and 105 per cent of the targetted production respectively during the first six months of the current year 1974-75. Heavy Machine Tool Plant of the Heavy Engineering Corporation has achieved 122 per cent of the targetted production and tractors production by the Hindustan Machine Tools has been 114 per cent of the target during the same six months period. Although targetted production has not been achieved by the other units, some of them have achieved a production above 90 per cent of the target. These include Bharat Heavy Electricals as a whole (91 per cent), Tungabhadra Steel Products (91 per cent) and Richardson and Cruddas (94 per cent).

(b) Yes, Sir. Persistent power shortage in most of the states, paucity of raw materials and components,

both indigenous and imported, in matching quantities and shortage of working capital have been mainly responsible for the shortfall in production.

Report of Fuel Policy Committee

*126. SHRI Y. ESWARA REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether the Fuel Policy Committee has suggested in its report for the complete withdrawal of any subsidy in respect of power to any industry including agriculture; and

(b) if so, Government's reaction in regard thereto?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) The Fuel Policy Committee has stated in its report that there is generally no case for subsidising the cost of power supply to any industry including agriculture.

(b) The report is under examination by the Government and no decision has so far been taken

Smuggling of Uranium

*127. SHRI MUKHTIAR SINGH MALIK:

SHRI K M MADHUKAR.

Will the Minister of HOME AFFAIRS be pleased to state-

(a) whether Uranium in huge quantity has been smuggled from India during the last three years;

(b) if so, whether any gang has been unearthed recently by the C.B.I. and

(c) if so, names of the persons arrested so far, the places where they were arrested and steps taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) and (b). No, Sir.

(c) No one has been arrested for smuggling of Uranium. Bihar Police and Calcutta Police have, however, arrested 26 persons in connection with alleged pilferage of Uranium ore concentration. Cases registered against them are under investigation.

आकाशवाणी तथा टेलीविजन की समाचार विज्ञप्तियों को प्रेस कौंसिल के क्षेत्राधिकार में लाना

* 128. श्री अटल बिहारी वाजपेयी :
श्री जगन्नाथ राव जोशी :

क्या सूचना और प्रसारण मन्त्री यह बताने की वृत्ता करेंगे कि

(क) क्या आकाशवाणी तथा टेलीविजन की समाचार विज्ञप्तियों का प्रेस कौंसिल के क्षेत्राधिकार में लाया जायेगा,

(ख) यदि हा, तो ऐसा कब से किया जायेगा; और

(ग) क्या प्रेस कौंसिल के वर्तमान क्षेत्राधिकार का विस्तार करने के लिये सरकार से कोई माग की गई है. और यदि हा, तो उस पर सरकार की क्या प्रतिक्रिया है ?

सूचना और प्रसारण मंत्री (श्री आई. ० के. गुजराल) : (क) से (ग). प्रेम परिषद्, जो संसद् के एक अधिनियम के अधीन गठित की गई है के कार्यक्षेत्र में केवल समाचार-पत्र तथा समाचार एजेंसिया ही आती हैं।

परमाणु ऊर्जा के उपयोग के बारे में भारत ईरान समझौता

* 129. श्री शिवकुमार शस्त्री : क्या परमाणु ऊर्जा मंत्री यह बताने की वृत्ता करेंगे कि :

(क) क्या शाह ईरान के दिल्ली के बारे के दौरान परमाणु ऊर्जा के उपयोग में

पारस्परिक सहयोग के बारे में ईरान और भारत के बीच समझौता हुआ है; और

(ख) यदि हा, तो तत्सम्बन्धी मुख्य बातें क्या हैं ?

प्रधान मंत्री, परमाणु ऊर्जा मंत्री, इलेक्ट्रो-निक्स मंत्री तथा अन्तरिक्ष मंत्री (जीमती इन्दिरा गांधी) : (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

Reconstitution of National Committee on Science and Technology

* 130. SHRI INDRAJIT GUPTA:
Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government propose to reconstitute and restructure the National Committee on Science and Technology, and

(b) if so, the salient features thereof?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES AND SCIENCE AND TECHNOLOGY (SHRI T. A. PAI): (a) The question of reconstitution of National Committee on Science and Technology is under consideration of Government. However, with a view to maintaining continuity in the functioning of the Committee, the term of existing Committee (which expired on 24-10-1974) has been extended upto 28th February, 1975 (or till the reconstitution of the Committee whichever is earlier). Dr. A. Ramachandran, Secretary, Department of Science and Technology has been appointed as the Vice-Chairman.

(b) does not arise.